A NOTE OF THE PARTY OF THE PART

Declaration of Assets and Liabilities

I, DHEERA) KUMAR -III

Jeed 25 years, belonging to BIHAR VIDHAN SASHA, PATNA

service and presently working as OFFICE ATTEM DENT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

PRIYAHKA/SHIKSHA/ BRAJ BIHARI/ RAM CHA

St.	Description	Self	DEVI.	Dependent-1	PRASAD Dependent-2	Dependant-3 Etc. Name
(1)	Cash		25,600	Name	15,500	7,000
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	361 7,000 /- UCO 150 /- POST OFFICE 200 /-				
(111)	Bonds, Debentures and Shares in companies		_			
(lv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc					acting a representation of the second
(v)	Motor Vehicles (details of make, etc.)	BIKE 99,000				
(vi)	Jewellery (give details of weight and value)		Chold-40gg 2,00,000/- silver	7		
vii)	Other assets, such as values					

Note: Value of Bonds / shares / Exchange in respect of listed companies should be given.

* Dependant here means employee.

of claims /



Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will are to be indicated!

Sr. No.	have to be indicated] Description	Self	Spouse Name(S)	Dependent-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	o.s PERE			5 PCPE	_
(H)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					ALCONO.
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	DECIMAL 3			o' seiner	
(v)	Others (such as interest in property)	-		-		

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI, BIHAR VIEHAH MAN	IDAC
1	(ii) Loans from financial institutions	2.00.000 preson Lean	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		2011
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any	-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	EWOPK2805R	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		F

C. <u>Personal</u>	- Develo	A ANNUAL PROPERTY OF THE PROPE
GPF/CPF/PRAN N	0. 5-	110195365433
Gender	1-	(M/F)
Date of Birth	;•	1 2 0 4 1 9 9 6 (DD/MM/YYYY
Class/Group	:-	C (A/B/C)
Cadre	3-	(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Sihar Secretariat Service etc.)
Home District	**	EAST CHAMPARAN
I hereby		e that the above details are true to the best of my

Signature Ohwai Kumas
Name of Employee: DHEERAJ KUMAR TT
Designation: OFFICE ATTENDENT

Place: PATNA Date: 10/02/2022

Department: BIHAR VIDHAN SABHA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

न्धीयम कुमार